

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2975/2015

New Delhi, this the 15th day of December, 2016

Hon'ble Mr. Justice M.S. Sullar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)

Kumar Gaurav
S/o Shri Vijay Pal Singh
Aged about 38 years
Post: Badli Workers
R/o H.No.2110/1E, Gali No.9
Prem Nagar, New Delhi-110008. ...Applicant

(By Advocate : Shri Mahesh Srivastava)

Versus

1. Union of India through its Secretary
Ministry of Agriculture, Krishi Bhawan
Rafi Marg, New Delhi.
2. Delhi Milk Scheme
Through its General Manager
West Patel Nagar, New Delhi. ...Respondents

(By Advocate: Shri R. K. Sharma and Shri Gyanendra Singh)

O R D E R (ORAL)

Justice M.S. Sullar, Member (J)

Vide separate detailed judgment of even date rendered in the case of Anil Kumar Vs. UOI & Anr., in main O.A bearing No. 2989/2015, the instant O.A has also been dismissed. However, the parties are left to bear their own costs.

(P.K. Basu)
Member (A)

(Justice M.S. Sullar)
Member (J)
15.12.2016

/Mbt/